

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO-1242

ANSWERED ON- 06/02/2026

REPATRIATION OF ILLEGAL INDIAN EMIGRANTS

1242. SHRI RAJEEV RAI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether many Indians who had earlier immigrated to USA and European countries through illegal means have been repatriated by these countries in last two years;**
- (b) if so, the details of such immigrants repatriated in the last three years, year-wise;**
- (c) whether it is a fact that these countries have repatriated Indian illegal emigrants to the USA in very inhuman and tortuous conditions, if so, the details thereof;**
- (d) whether the Government has taken up the matter with the USA and got any assurance from that country regarding humane expatriation of illegal emigrants to our country;**
- (e) if so, the details thereof and if not, the reasons therefor; and**

(f) whether the Government is considering to propose an international convention to discuss the issue and chalk out guidelines for repatriation of illegal emigrants to their native country in just and humane conditions, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to b) Most of the foreign countries do not provide information on illegal stay in their countries, except when they are under orders of deportation and travel document/nationality verification is required. The procedure followed for deportation of foreign nationals also varies from country to country. Some countries do not arrest the deportee and keep them in detention/deportation centers until deportation. Moreover, the information about arrest/detention and deportation is not shared with Indian Missions/Posts and the deportation is done directly by the host Government if the deportee has valid travel document. Indian Missions/Posts are contacted by the host Governments only in such cases where the nationality verification and issuance of Emergency Certificate (EC) to the deportee is required. However, based on the data available with our Missions abroad, country-wise and year-wise details of Indian nationals detained and deported are given in Annexure-I.

There are several reasons for detention and deportation of Indians abroad, including entry into the country without valid visa, overstaying beyond validity of visa or residency card, working without work permit, violating labour regulations, absconding from the employer and facing of civil or criminal cases, etc.

(c to f) Government of India works in close coordination with U.S. authorities on all matters pertaining to deportation of Indian citizens. Such deportations are subject to an unambiguous verification of their Indian nationality.

The Ministry of External Affairs remains engaged with the U.S. side to ensure the humane treatment of deportees during deportation operations.

The Ministry strongly registered its concerns with the U.S. authorities on the treatment of deportees, particularly with respect to use of shackles, especially on women and children. Concerns with regards to religious / cultural sensitivities including the use of turbans and dietary preferences have also been formally taken up with the U.S. side. This Ministry has not received any complaint pertaining to treatment of deportees on any flight after February 5, 2025.

The U.S. authorities have conveyed that the Restraining Policy for U.S. deportation flights is in place since 19 November 2012 as part of the Standard Operating Procedure of the U.S. Immigration and Customs

Enforcement (ICE). They have also conveyed that their policy of shackling deportees is followed to ensure the safety and security of all passengers on these flights. In the past, they claim that there have been instances of violence by deportees against fellow deportees and supporting crew members on such deportation flights. While women and minors are generally not shackled, the flight officer in charge of a deportation flight, in the interest of the safety of the mission, has the final say on the matter.

The Government of India accords highest priority to the safety, security, and well-being of Indian nationals abroad and remains engaged with U.S. authorities on addressing illegal immigration and human trafficking.

Sl. No.	Name of the Country	Name of the Mission/Post	Number of Indian nationals deported from foreign countries		
			2023	2024	2025
1	Afghanistan	EOI, Kabul	0	0	0
2	Albania	EOI, Tirana	0	0	0
3	Algeria	EOI, Algiers	0	1	2
4	Angola	HCI, Luanda	0	0	0
5	Argentina	EOI, Buenos Aires	0	0	0
6	Armenia	EOI, Yerevan	0	0	0
7	Australia	HCI, Canberra	9	0	0
8	Australia	CGI, Melbourne			
9	Australia	CGI, Sydney	7	28	16
10	Australia	CGI, Perth	0	0	0
11	Australia	CGI, Brisbane	0	1	3
12	Austria	EOI, Vienna			
13	Azerbaijan	EOI, Baku	0	0	0
14	Bahrain	EOI, Bahrain	0	0	0
15	Bangladesh	HCI, Dhaka	0	0	0
16	Bangladesh	AHCI, Chittagong	0	0	0
17	Bangladesh	AHCI, Khulna	0	0	0
18	Bangladesh	AHCI, Rajshahi	0	0	0
19	Bangladesh	AHCI, Sylhet	0	0	0
20	Belarus	EOI, Minsk			
21	Belgium	EOI, Brussels	19	5	4
22	Belize	EOI, Mexico city	0	0	0
23	Bhutan	EOI, Thimphu	0	0	1
24	Bhutan	CGI, Phuntsholing	0	0	0
25	Bolivia	EOI, La Paz	0	0	0
26	Botswana	HCI, Gaborone	0	0	0
27	Brazil	EOI, Brasilia	0	0	0
28	Brazil	CGI, Sao Paulo	0	0	0
29	Bulgaria	EOI, Sofia	0	0	0
30	Burkina Faso	EOI, Ouagadougou	0	0	0
31	Cabo Verde	EOI, Praia	0	0	0
32	Cambodia	EOI, Phnom Penh			
33	Cameroon	HCI, Yaounde	0	0	0
34	Canada	HCI, Ottawa	48	30	48
35	Canada	CGI, Toronto	60	63	198
36	Canada	CGI, Vancouver			

37	Chad	EOI, N'Djamena			
38	Chile	EOI, Santiago	0	0	0
39	China	EOI, Beijing	3	4	7
40	China	CGI, Shanghai	2	1	1
41	China	CGI, Guangzhou	21	26	8
42	China	CGI, Hong Kong	207	201	300
43	Colombia	EOI, Bogota	0	60	0
44	Comoros	EOI, Antananarivo	0	0	0
45	Cote D'Ivoire	EOI, Abidjan	0	0	0
46	Croatia	EOI, Zagreb			
47	Cuba	EOI, Havana	0	0	0
48	Cyprus	EOI, Nicosia	173	183	163
49	Czech Republic	EOI, Prague			
50	Democratic Republic of Congo	EOI, Kinshasa	0	0	0
51	Denmark	EOI, Copenhagen	0	0	0
52	Djibouti	EOI, Djibouti	0	0	0
53	Dominican Republic	EOI, Santo Domingo			
54	Ecuador	EOI, Quito			
55	Egypt	EOI, Cairo	2	0	0
56	Equatorial Guinea	EOI, Malabo			
57	Eritrea	EOI, Asmara	0	0	0
58	Estonia	EOI, Tallinn			
59	Eswatini	HCI, Mbabane	0	0	0
60	Ethiopia	EOI, Addis Ababa	0	0	0
61	Fiji	HCI, Suva	0	0	0
62	Finland	EOI, Helsinki	0	0	0
63	France	EOI, Paris			
64	France	CGI, Marseille	0	0	5
65	France	CGI, Saint Denis (Reunion Island)	0	1	0
66	Gabon	HCI, Libreville			
67	Georgia	EOI, Tbilisi	0	0	155
68	Germany	EOI, Berlin	0	79	16
69	Germany	CGI, Frankfurt			
70	Germany	CGI, Hamburg			
71	Germany	CGI, Munich			
72	Ghana	HCI, Accra	0	0	0
73	Greece	EOI, Athens			

74	Guatemala	EOI, Guatemala City	0	0	4
75	Guyana	HCI, Georgetown	0	11	5
76	Hungary	EOI, Budapest	0	0	0
77	Iceland	EOI, Reykjavik			
78	Indonesia	EOI, Jakarta	0	0	11
79	Indonesia	CGI, Medan	0	0	3
80	Indonesia	CGI, Bali	20	20	10
81	Iran	EOI, Tehran	0	0	0
82	Iran	CGI, Bandar Abbas			
83	Iran	CGI, Zahedan			
84	Iraq	EOI, Baghdad	0	0	0
85	Iraq	CGI, Erbil	0	0	0
86	Ireland	EOI, Dublin	0	2	5
87	Israel	EOI, Tel Aviv			
88	Italy	EOI, Rome	2	6	9
89	Italy	CGI, Milan			
90	Jamaica	HCI, Kingston			
91	Jamiaca	HCI, Kingston			
92	Japan	EOI, Tokyo	16	11	12
93	Japan	CGI, Oska Kobe			
94	Japan	CGI, Fukuoka	0	0	0
95	Jordan	EOI, Amman	59	79	61
96	Kazakhstan	EOI, Astana	0	0	0
97	Kazakhstan	ROI, Almaty	0	0	0
98	Kenya	HCI, Nairobi	1	1	1
99	Kenya	AHCI, Mombasa	0	0	0
100	Kuwait	EOI, Kuwait			
101	Kyrgyzstan	EOI, Bishkek			
102	Lao PDR	EOI, Vientiane	0	0	0
103	Latvia	EOI, Riga	0	0	0
104	Lebanon	EOI, Beirut	1	5	2
105	Liberia	EOI, Monrovia	0	0	0
106	Libya	EOI, Tripoli	0	0	0
107	Lithuania	EOI, Vilnius	0	0	4
108	Madagascar	EOI, Antananarivo	0	0	0
109	Malawi	HCI, Lilongwe	1	0	0
110	Malaysia	HCI, Kuala Lumpur	1182	1259	1675
111	Maldives	HCI, Male	117	194	150
112	Mali	EOI, Bamako	0	0	0
113	Malta	EOI, Malta	0	0	3
114	Mauritania	EOI, Nouakchott	0	0	0

115	Mauritius	HCI, Port Louis			
116	Mexico	EOI, Mexico City	0	0	0
117	Mongolia	EOI, Ulaanbaatar	0	0	0
118	Morocco	EOI, Rabat			
119	Mozambique	HCI, Maputo	0	0	0
120	Myanmar	EOI, Yangon	89	148	1,605
121	Myanmar	CGI, Mandalay			
122	Myanmar	CGI, Sittwe	0	0	0
123	Namibia	HCI, Windhoek	0	0	0
124	Nepal	EOI, Kathmandu			
125	Nepal	CGI, Birgunj	0	0	0
126	Netherlands	EOI, The Hague	58	11	3
127	New Zealand	EOI, Wellington	19	20	6
128	New Zealand	CGI, Auckland	0	0	0
129	Niger	EOI, Niamey	0	0	0
130	Nigeria	HCI, Abuja	0	0	1
131	Nigeria	AHCI, Lagos			
132	North Korea	EOI, Pyongyang			
133	Norway	EOI, Oslo	0	0	0
134	Oman	EOI, Muscat	47	25	25
135	Pakistan	HCI, Islamabad	0	0	0
136	Palestine	ROI, Ramallah	0	0	0
137	Panama	EOI, Panama	0	215	79
138	Papua New Guinea	HCI, Port Moresby	1	1	0
139	Paraguay	EOI, Asuncion	0	0	0
140	Peru	EOI, Lima	0	0	0
141	Phillipines	EOI, Manila			
142	Poland	EOI, Warsaw	24	14	12
143	Qatar	EOI, Doha	1,414	1,136	796
144	Republic of Congo	EOI, Brazzaville	0	0	0
145	Republic of Guinea	EOI, Conakry	0	0	0
146	Romania	EOI, Bucharest			
147	Russia	EOI, Moscow	0	35	284
148	Russia	CGI, St. Petersburg			
149	Russia	CGI, Vladivostok	0	0	1
150	Russia	CGI, Kazan			
151	Russia	CGI, Yekaterinburg			
152	Rwanda	HCI, Kigali	0	0	0

153	Sao Tome and Principe	EOI, Sao Tome and Principe	0	0	0
154	Saudi Arabia	EOI, Riyadh	29592	5235	4335
155	Saudi Arabia	CGI, Jeddah	7542	8831	8921
156	Senegal	EOI, Dakar	0	0	0
157	Serbia	EOI, Belgrade	2	5	10
158	Seychelles	HCI, Victoria, Mahe	0	0	0
159	Sierra Leone	EOI, Freetown			
160	Singapore	HCI, Singapore	21	13	15
161	Slovakia	EOI, Bratislava	0	8	27
162	Slovenia	EOI, Ljubljana	0	0	0
163	South Africa	HCI, Pretoria	0	0	0
164	South Africa	CGI Johanesburg	0	0	0
165	South Africa	CGI, Cape Town	0	0	1
166	South Africa	CGI, Durban	0	0	0
167	South Korea	EOI, Seoul	4	0	0
168	South Sudan	EOI, Juba	0	0	0
169	Spain	EOI, Madrid			
170	Spain	CGI, Barcelona	0	0	0
171	Sri Lanka	HCI, Colombo			
172	Sri Lanka	AHCI, Kandy			
173	Sri Lanka	CGI, Jaffna	0	0	0
174	Sri Lanka	CGI, Hambantota	0	0	0
175	Sudan	EOI, Khartoum			
176	Suriname	EOI, Paramaribo	0	0	0
177	Sweden	EOI, Stockholm	27	16	13
178	Switzerland	EOI, Bern			
179	Switzerland	CGI, Geneva	0	0	0
180	Syria	EOI, Damascus	0	0	0
181	Taiwan	India Taipei Association	0	0	0
182	Tajikistan	EOI, Dushanbe			
183	Tanzania	HCI, Dar-e-Salaam	0	0	0
184	Tanzania	CGI, Zanzibar	0	0	0
185	Thailand	EOI, Bangkok			
186	Thailand	COI, Chiangmai	0	0	0
187	Timor Leste	EOI, Dili	0	0	0
188	Togo	EOI, Lome	0	0	0
189	Trinidad & Tobago	HCI, Port of Spain	0	0	0
190	Tunisia	EOI, Tunis	2	0	0

191	Turkiye	EOI, Ankara	23	10	3
192	Turkiye	CGI, Istanbul			
193	Turkmenistan	EOI, Ashgabat	0	0	0
194	UAE	EOI, Abu Dhabi	666	899	1,662
195	UAE	CGI, Dubai	2,841	5,221	7,896
196	Uganda	HCI, Kampala			
197	Ukraine	EOI, Kyiv	11	5	5
198	United Kingdom	HCI, London			
199	United Kingdom	CGI, Birmingham	75	33	70
200	United Kingdom	CGI, Edinburgh	0	0	0
201	United Kingdom	CGI, Manchester	0	0	0
202	United Kingdom	CGI, Belfast	0	0	0
203	Uruguay	EOI, Buenos Aires	0	0	0
204	USA	EOI, Washington	617	1,368	3414 (till mid Dec 2025)
205	USA	CGI, New York	18	26	47
206	USA	CGI, Chicago	0	0	0
207	USA	CGI, Atlanta	5	14	31
208	USA	CGI, Houston	14	42	234
209	USA	CGI, San Francisco	19	17	49
210	USA	CGI, Seattle	0	3	31
211	USA	CGI, Los Angeles	0	0	0
212	Uzbekistan	EOI, Tashkent	0	0	0
213	Venezuela	EOI, Caracas	0	14	0
214	Vietnam	EOI, Hanoi	0	0	0
215	Vietnam	CGI, Ho Chi Minh City			
216	Yemen	EOI, Riyadh	0	0	0
217	Zambia	HCI, Lusaka	0	0	0
218	Zimbabwe	EOI, Harare	0	0	0
